

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

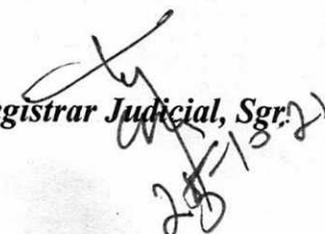
(Office of the Registrar Judicial)

NOTIFICATION

It is notified for the information of all those advocates who had filed a joint application wherein they had sought extension of time in submitting application forms for allotment of chambers/spaces in the Lawyers' Chamber Building, High Court Premises Srinagar that their joint application has been rejected by the Hon'ble Committee for Lawyers' Chambers, for want of sufficient space in the Lawyers' Chamber Building Srinagar. They are further intimated that they shall apply for allotment of chambers/spaces, as and when advertisement for the same is made.

By Order

Srinagar.
21-10-2021.


Registrar Judicial, Sgr. J